- (a) whether Government are aware that the Indo-German Social Service Society, New Delhi based voluntary organisation receiving funds from Germany for socio-economic development projects in India is misusing large scale funds on real estate holdings on maintaining fleet of cars and administrative purpose against its declared objectives of charitable purpose;
- (b) whether Government propose to hold through inquiry into affairs of this society and take action; and
 - (c) if so, the facts and reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) to (c) An inspection of the accounts and records of the Indo-German Social Service Society, New Delhi has been ordered under the provisions of section 14 of the Foreign Contribution' (Regulation) Act, 1976, in order to ascertain the full facts of the matter.

Composition of North-Eastern Council

- 4787. DR. Y. LAKSHMI PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether some States have expressed reservations over the proposed composition of North Eastern Council;
 - (b) if so, the details thereof; and
 - (c) the investments to be made for the developments of the North-East?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) Yes, Sir.
- (b) The States of Assam and Aruncha! Pradesh have suggested that Governors may continue as Members.
- (c) During the current Plan 2000-2001, the Budget Estimate for NEC is 450 Crore rupees.

People to people dialogue with Pak Team

- 4788. SHRI BRAHMA KUMAR BHATT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a Pak team arrived at Mumbai for people to people dialogue;
 - (b) if so, what was the category of the team;
 - (c) the purpose of their arrival; and

3230 RSS/2000—7